

ORISSA HIGH COURT
FILING REPORT AS ON :30/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30226/2026	TANKADHAR SATNAMI @ TANKA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHARIAR /374 /2025 () //	
2	D-BLAPL/30227/2026	TANKADHAR HATI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KOMNA PS /269 /2024 () //	
3	D-BLAPL/30229/2026	RAGHUNATH PATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	AMBADOLA /181 /2026 () //	
4	D-BLAPL/30230/2026	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 () //	
5	D-BLAPL/30231/2026	ANIL KUMAR SAHU @ ANI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BARKOTE /420 /2026 () //	
6	D-BLAPL/30233/2026	RANJIT DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /146 /2026 () //	
7	D-BLAPL/30234/2026 BLAPL/10184/2026	BIRANCHI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /40 /2026 A.D.J,PHULBANI(Kandhamal) ST/0000061/2026	
8	D-BLAPL/30235/2026	PRASAD GANTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	R.UDAYAGIRI /156 /2024 () //	
9	D-BLAPL/30236/2026	RAJENDRA BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /229 /2026 () //	
10	D-BLAPL/30245/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	DURGADUTTA MOHAPATRA VS	BALANGA /235 /2025 () //	
11	D-BLAPL/30247/2026	SARAT NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KENDRAPARA SADAR /538 /2026 () //	

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12	D-BLAPL/30248/2026	KHIRASINDHU PANDEY @ KHIRU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BODEN /33 /2023 () //	
13	D-BLAPL/30249/2026	BABUN KUMAR BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600110
14	D-BLAPL/30250/2026	PRAKASH CH BISWAL@PRAKASH BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /652 /2026 () //	AOR20220001558C202600196
15	D-BLAPL/30251/2026	BARUNA BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600111
16	D-BLAPL/30252/2026	ASHOK BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600112
17	D-BLAPL/30253/2026	SUJIT KUMAR PRADHAN@NARAYANA PRADHAN@NARAYANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAYAPALLI P.S. /242 /2026 () //	AOR20220001736C202600243
18	D-BLAPL/30255/2026	BIGHNESHWAR MOHAKUD VS STATE OF ODISHA	BINI MISHRA VS	BISOI /214 /2023 () //	
19	D-BLAPL/30261/2026	CHHABI MAHAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202600121
20	D-BLAPL/30262/2026	BALIAR SINGH BAGHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600299
21	D-BLAPL/30264/2026	ASISH DIGAL @ ASHISH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 () //	
22	D-BLAPL/30265/2026	SHIBA SHANKAR NAG VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /426 /2026 () //	
23	D-BLAPL/30269/2026	SK. HASAN	ASIT KUMAR JENA	BRAMHA BARADA /168 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30270/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	EOW,BHUBANESWAR /25 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30272/2026	RINKU @ GEORGE PARICHHA	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /2 /2022	
		VS	VS	()	
		STATE OF ODISHA (STF)		//	
26	D-BLAPL/30273/2026	PAPU @ PRASANT KUMAR SAHU	GAUTAM SIDDIQUE	MADHUPATNA /373 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30276/2026	BANDIT BHABASAGAR	BISWAJIT RANJAN TRIPATHY	BOUDH /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30281/2026	PRIYABRATA MAJHI	BIBHU PRASAD CHHUALSINGH	KHARIAR /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30283/2026	RANJAN KUMAR ROUT	ARIJEET MISHRA	KOREI /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30284/2026	KARTIKESWAR BEHERA	BHARAT BHUSAN ROURAY	SAMBALPUR VIGILANCE /17 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
31	D-BLAPL/30285/2026	BIJAYA @ BIJAY KUMAR SAHU	PRASANTA KUMAR SAHOO	PALLAHARA /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30286/2026	BISHU @ BISWARANJAN DAS	ARIJEET MISHRA	BANSADA /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30289/2026	BISHNU HARPAL	DHANANJAYA MUND	RAMANAGUDA /63 /2026	AOR20220001492C202600244
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30290/2026	ABU JAFAR KHAN	BISWARANJAN DALAI	KENDRAPARA SADAR /534 /2026	AOR20220003722C202600185
		VS	VS	()	

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35	D-BLAPL/30291/2026	STATE OF ODISHA SABIR QUADRI VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600247
36	D-BLAPL/30292/2026	STATE OF ODISHA KARUNAKAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /148 /2026 ()	AOR20220001245C202600025
37	D-BLAPL/30300/2026	STATE OF ODISHA MANOJ DAS VS	PRAKASH KUMAR MISHRA VS	// JARADA /101 /2026 ()	
38	D-BLAPL/30301/2026	STATE OF ODISHA AKASH BHUTIA VS	JUGALA KISHORE PANDA VS	// TALCHER TOWN /213 /2026 ()	
39	D-BLAPL/30303/2026	STATE OF ODISHA CHANDAN @ BISHNU PRASAD JENA VS	AMLAN SHAKTI PAUL VS	// BALIAPANDA /143 /2026 ()	
40	D-BLAPL/30304/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	AMLAN SHAKTI PAUL VS	// EOW,BHUBANESWAR /17 /2023 ()	
41	D-BLAPL/30307/2026	STATE OF ODISHA SUBHAM SHARMA@SANJAY RANA VS	JUGALA KISHORE PANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /220 /2024 ()	AOR20220004450C202600023
42	D-BLAPL/30312/2026	STATE OF ODISHA DEEPAK BAGARTI VS	JAYADEBA BEHERA VS	// BOLANGIR SADAR /251 /2026 ()	AOD20240000366C202600154
43	D-BLAPL/30318/2026	STATE OF ODISHA ROSHAN KHATEI VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /234 /2025 ()	
44	D-BLAPL/30321/2026	STATE OF ODISHA RANJAN BEHERA @ BABU VS	SITIKANT MISHRA VS	// BANIGOCHA /96 /2026 ()	
45	D-BLAPL/30325/2026	STATE OF ODISHA SARAT KUMAR JAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /1027 /2026 () //	

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46	D-BLAPL/30327/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	S.JYOTI PRAKASH VS	/ /0 () //	
47	D-BLAPL/30330/2026	NILA PUTEL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /155 /2026 () //	
48	D-BLAPL/30332/2026	MANARANJAN BAGHA @ PRABINA BAGHA @ MANARANTA DWIBEDI VS STATE OF ODISHA	SUBHAKANTA DWIBEDI VS	BOUDH /353 /2025 () //	
49	D-BLAPL/30337/2026	SUBRAT PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KANTAMAL /129 /2026 () //	
50	D-BLAPL/30338/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHANJANAGAR /857 /2026 () //	
51	D-BLAPL/30341/2026	MAHESH BHORASAGAR ALIAS BHOSAGAR VS STATE OF ODISHA	Subham Sharma VS	/ / () //	AOD20220003503C202600064
52	D-BLAPL/30342/2026	SANGRAM BISHOYI @ SANGRAM BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /544 /2026 () //	
53	D-BLAPL/30343/2026	PRADIP KUMAR SETHY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /212 /2026 () //	
54	D-BLAPL/30344/2026	BANABIRA DAS VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	/ / () //	AOR20250001113C202600083
55	D-BLAPL/30347/2026	SANTU @ SANTOSH JAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1027 /2026 () //	
56	D-BLAPL/30349/2026	BHARAT KUMAR SAHOO VS STATE OF ODISHA	PRANGYA PANDA VS	/ /0 () //	
57	D-BLAPL/30350/2026	SAROJ KUMAR SAHU	UMESH CHANDRA BEHERA	BAIDYANATHPUR /388 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30357/2026	SANIA @ SANATAN JENA	LAGNAJIT PATTNAIK	BALICHANDRAPUR /503 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30363/2026	RAHUL KURMI	SRIKANTA MAHUNTA	MAIDALPUR /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30364/2026	ANANTA TUDU @ MAJHI	ASTAMI TANDIA	TANGARPALI /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30371/2026	KORRA RUPUNA @ KHARA RUPUNA	MANGU NANDY	PAPERMETLA P.S. /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30373/2026	MAHANTA HANTAL	JULU KHANSAMA	MACHHKUND /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30374/2026	SHASANK BHUPAL SHELAKA	RAMESH CHANDRA MAHARANA	GHASIPURA /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30376/2026	SANTOSH KHORA	JULU KHANSAMA	MACHHKUND /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30378/2026	PRAFULLA KHILLA	JULU KHANSAMA	MACHHKUND /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30379/2026	KUNA SWAIN	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30380/2026	SUDHIR GURU @ SUDHIRA GURU	PURNA CHANDRA DAS	BOUDH /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/30381/2026	SAURAV SINGH	CHIRANJIB ROUT	TALCHER TOWN /213 /2026	
		VS	VS	()	

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69	D-BLAPL/30383/2026	STATE OF ODISHA MANORANJAN PATRA @ KANHA VS	JITENDRA SAMANTARAY VS	// / /0 ()	
70	D-BLAPL/30388/2026	STATE OF ODISHA SIBARAM BISWAL @ BISAL VS	JITENDRA SAMANTARAY VS	// SPL.TASK FORCE /8 /2026 ()	
71	D-BLAPL/30389/2026	STATE OF ODISHA TAPAN TIMAKA VS	BUDHIRAM DAS VS	// K.SINGHPUR /69 /2026 ()	
72	D-BLAPL/30390/2026	STATE OF ODISHA SIBARAM PATRA VS	JITENDRA SAMANTARAY VS	// SPL.TASK FORCE /8 /2026 ()	
73	D-BLAPL/30391/2026	STATE OF ODISHA SARAT RANA VS	HIMANSHU SEKHAR MISHRA VS	// TUSRA /62 /2025 ()	
74	D-BLAPL/30392/2026	STATE OF ODISHA RAMA CHANDRA DAS VS	Abhijit Das VS	// / / ()	AOR20220001788C202600005
75	D-BLAPL/30393/2026	STATE OF ODISHA AMIYA DIGAL VS	Abhijit Das VS	// / / ()	AOR20220001788C202600007
76	D-BLAPL/30395/2026	STATE OF ODISHA JIKHARIYA DIGAL VS	Abhijit Das VS	// / / ()	AOR20220001788C202600006
77	D-BLAPL/30397/2026	STATE OF ODISHA SIBA PRASAD SENAPATI VS	SEKH ZAKIR HUSSAIN VS	// KAMAKHYANAGAR /165 /2024 ()	
78	D-BLAPL/30400/2026	STATE OF ODISHA UTKAL RANJAN PATTANAIK VS	SAHASRANSU SOURAV VS	// / / ()	AOR20220001445C202600214
79	D-BLAPL/30401/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// INDUSTRIAL ESTATE PS /178 /2026 () //	AOD20220004577C202600067

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80	D-BLAPL/30405/2026	LATA SAHOO VS STATE OF ODISHA	T dhiren kumar dora VS	// 0 //	AOD20220004577C202600068
81	D-BLAPL/30406/2026	SALIMUDDIN KHAN VS State Of Odisha	Bijay Kumar Behera VS	// 0 //	AOR20220001736C202600248
82	D-BLAPL/30407/2026	RUDRA NARAYAN SWAIN VS STATE OF ODISHA	Lambodar Achari VS	// 0 //	AOR20220001311C202600136
83	D-CMP/46522/2026	RATNAKAR MALLIK VS UPENDRA KUMAR MALLIK	ASHOK KUMAR SARANGI VS	// 0 //	
84	D-CMP/46538/2026	MUCHIRAM BEHERA VS DEBADUTTA GHOSH	SOURAV SUMAN BHUYAN VS	// 0 //	
85	D-CMP/46539/2026	MUCHIRAM BEHERA VS DEBADUTTA GHOSH	SOURAV SUMAN BHUYAN VS	// 0 //	
86	D-CMP/46541/2026	MUCHIRAM BEHERA VS SAGARIKA DAS	SOURAV SUMAN BHUYAN VS	// 0 //	
87	D-CMP/46616/2026	TAPAS KUMAR DAS VS ASWINE KUMAR DAS	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600120
88	D-CMP/46644/2026	ANUPAMA SAHU VS BATAKRUSHNA SAHOO	HRUDANANDA MOHAPATRA VS	// 0 //	
89	D-CMP/46647/2026	MANOJ KUMAR SETHI VS SARASWATI BEHERA@SETHY	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
90	D-CONTC/46525/2026	KANDURI CHARAN MOHANTY VS KUNJA BIHARI BADAJENA, TAHASILDAR, ATHAGARH	ADV. VS	// 0 //	
91	D-CONTC/46535/2026	MIHIR TRIPATHY	HAREKRUSHNA DASH	//	AOD20240000001C202600091

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		VS	VS	0	
		MS. ASWATHY S, PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
92	D-CONTC/46562/2026	SARJAN DIP	KULADA NANDA DAS	//	
		VS	VS	0	
		BHABANA SAHU, (I/C) B.E.O., BHATLI		//	
93	D-CONTC/46564/2026	SARAT CH. MOHAPATRA	ADV.	//	
		VS	VS	0	
		SUSANTA KUMAR NATH, D.G OF PRISONS, BHUBANESWAR		//	
94	D-CONTC/46566/2026	PRASANNA KU. MOHANTY	ADV.	//	
		VS	VS	0	
		SUSANTA KUMAR NATH, D.G OF PRISONS, BHUBANESWAR		//	
95	D-CONTC/46575/2026	NAMITA DASH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/46585/2026	GOPAL CHANDRA NAYAK	MANAS PATI	//	AOR20220001535C202600311
		VS	VS	0	
		USHA PADHEE, SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA		//	
97	D-CONTC/46587/2026	BHAGYADHAR DHAL	MANAS PATI	//	AOR20220001535C202600312
		VS	VS	0	
		SRI GIRISH S.N, COMMISSIONER CUM SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
98	D-CONTC/46588/2026	PRAMILA BARIK	ADV	//	AOD20240000714C202600031
		VS	VS	0	
		GIRISH S.N, COMMISSIONER CUM PRINCIPAL SECRETARY, PANCHAYAT RAJ AND DRINKING WATER DEPARTMENT		//	
99	D-CONTC/46589/2026	SIBARAM PANDA	SANDHYARANI PANI	//	AOR20230000010C202600158
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
100	D-CONTC/46590/2026	SAROJ BHUSAN PANI	NIROJ KUMAR MAHAPATRA	//	AOD20240000311C202600078
		VS	VS	0	
		GIRISH S.N, SECRETARY PANCHAYATI RAJ AND D.W DEPARTMENT, ODISHA		//	
101	D-CONTC/46591/2026	MAHASWETA PATRA	ADV.	//	
		VS	VS	0	
		PABITRA MOHAN BARIK, D.E.O., KENDRAPARA		//	
102	D-CONTC/46612/2026	MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, PURI		//	AOD20220001927C202600173
		VS	VS	0	

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103	D-CONTC/46614/2026	DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. ANANGADEV MOHANTA VS	PUJARANI MUDULI VS	// 0	AOR20260000160C202600036
104	D-CONTC/46641/2026	SIDARTHA BADJENA, CHIEF EXECUTIVE OFFICER, MAYURBHANJ CENTRAL CO OPERATIVE BANK LTD RAJAKISHORE MISHRA VS	ADV. VS	// 0	
105	D-CONTC/46642/2026	SOVA SHARMA, IAS SHASHI BHUSAN PRADHAN VS	ADV. VS	// 0	
106	D-CONTC/46643/2026	SOVA SHARMA, IAS RAMESH CHANDRA PRADHAN VS	ADV. VS	// 0	
107	D-CONTC/46645/2026	SOVA SHARMA, IAS LAMBODAR PRADHAN VS	ADV. VS	// 0	
108	D-CONTC/46648/2026	SOVA SHARMA, IAS SARAT NAIK VS	ADV. VS	// 0	
109	D-CONTC/46650/2026	SOVA SHARMA, IAS CHAKRADHAR DAS VS	ADV. VS	// 0	
110	D-CONTC/46651/2026	SOVA SHARMA, IAS PRAFULLA KUMAR PRADHAN VS	ADV. VS	// 0	
111	D-CONTC/46653/2026	SOVA SHARMA, IAS UMASHANKAR DAS VS	ADV. VS	// 0	
112	D-CONTC/46656/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR PADMABATI MOHANTY VS	ADV. VS	// 0	
113	D-CONTC/46678/2026	DR.N.THIRUMALA NAIK, I.A.S SANATANA BEHERA VS	ADV. VS	// 0	
		SOVA SHARMA, IAS		//	

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114	D-CONTC/46686/2026	DUKHABANDHU SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
115	D-CONTC/46697/2026	GOBARDHAN SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
116	D-CONTC/46701/2026	DEBAPRIYA NAIK VS KALPANA DORA, C.D.P.O., ICDS OFFICE, PATANA	ADV. VS	// 0 //	
117	D-CONTC/46716/2026	SARANGADHAR SAHOO VS DHARANIDHAR SAHOO	SAHASRANSU SOURAV VS	// 0 //	AOR20220001445C202600215
118	D-CONTC/46717/2026	NIHARKANTA SAHOO VS ASWATHY S, COMMISSIONER CUM SECRETARY, DEPARTMENT OF HELATH AND FAMILY WELFARE,	Asutosh Rout VS	// 0 //	AOD20230000737C202600149
119	D-CONTC/46724/2026	BAHADUL DAS VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
120	D-CONTC/46732/2026	KARUNAKAR SAMAL VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
121	D-CONTC/46737/2026	DR. DEBASIS MISHRA @ DEBASHISH MISHRA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
122	D-CONTC/46738/2026	DINESH KUMAR MODI VS DATTATRAYA BHAUSAHEB SHINDHE, IAS	JAYDEEP PAL VS	// 0 //	
123	D-CONTC/46744/2026	BASANTA KUMAR BEHERA VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600269
124	D-CONTC/46745/2026	INDRA PATRA VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600270
125	D-CONTC/46746/2026	DAYANIDHI SETHI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600271

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126	D-CONTC/46748/2026	VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE PANCHANAN BEHERA	VS SANTOSH KUMAR MAHANTY	() // //	AOD20240000242C202600272
127	D-CRLA/30310/2026	VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE SAGAR KUMAR NAIK@PINKU	VS DUSMANTA KUMAR JENA	() // PANDAPADA /113 /2025	AOR20220001662C202600127
128	D-CRLA/30352/2026	VS STATE OF ODISHA ASHOK KUMAR KHATUA	VS SUBHASHREE SEN	() // NANDANKANAN /257 /2025	
129	D-CRLA/30360/2026	VS STATE OF ODISHA PADMALOCHAN PALEI	VS BIBEKANANDA MAHAPATRA	() // RAIRANGPUR (RURAL) /132 /2020	
130	D-CRLA/30387/2026	VS STATE OF ODISHA AKARAN BHUTIA	VS SAROJ KUMAR DASH	() // KANTABANIA PS /180 /2026	
131	D-CRLMC/30268/2026	VS STATE OF ODISHA AMINA PADAL	VS SURAJ MOHANTY	() // MACHHKUND /139 /2022	
132	D-CRLMC/30293/2026	VS STATE OF ODISHA BANBASI BEHERA@BANABASI BEHERA@BANU	VS SURYAKANTA DWIBEDI	() // DARINGBADI /85 /2023	AOR20220001245C202600024
133	D-CRLMC/30299/2026	VS STATE OF ODISHA SURENDRA SAHANI	VS KHAGESWAR BEHERA	() // PHIRINGIA /67 /2018	
134	D-CRLMC/30305/2026	VS STATE OF ODISHA KALIA @ KALANDI SWAIN	VS AMIYA KUMAR TARAI	() // KUJANGA /165 /2009	
135	D-CRLMC/30306/2026	VS STATE OF ODISHA SMITA PATTNAYAK	VS NIKHIL PRATAP	() // GOPALPUR /468 /2026	AOD20220004423C202600032
136	D-CRLMC/30313/2026	VS STATE OF ODISHA BINOD KUMAR SINGH	VS SWARUP NAYAK	() // //	AOD20240000940C202600001

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137	D-CRLMC/30314/2026	STATE OF ODISHA HADA PRADHAN @ RAJESH PRADHAN @ RAJESH NAIK VS	SHAKTI KUMAR PRADHAN VS	// KODALA /155 /2022 ()	
138	D-CRLMC/30316/2026	STATE OF ODISHA RAKESH PRADHAN VS	JYOTIRMAYA SAHOO VS	// BHATILI /335 /2024 ()	
139	D-CRLMC/30317/2026	STATE OF ODISHA RAMESH CHANDRA CHHATEI VS	JYOTIRMAYA SAHOO VS	// KODALA /113 /2008 ()	
140	D-CRLMC/30335/2026	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	SIDHARTHA SANKAR RAY (2) VS	// BHANJANAGAR /293 /2007 ()	
141	D-CRLMC/30353/2026	STATE OF ODISHA DEBA @ DEBENDRA JENA VS	GYANA RANJAN MAHAPATRA VS	// KHAIRA /57 /2011 ()	
142	D-CRLMC/30361/2026	STATE OF ODISHA SACHINDRA KUMAR DAS VS	DIPTENDU SUNDAR RAY VS	// CHANDIPUR /8 /2021 ()	
143	D-CRLMC/30365/2026	STATE OF ODISHA RATAN BHATRA @ KANHU VS	BASUDEV MISHRA VS	// NABARANGAPUR TOWN /420 /2021 ()	
144	D-CRLMC/30375/2026	STATE OF ODISHA VIMAL SINGHARI VS	BIJAYA KUMAR RAGADA VS	// UDITNAGAR /409 /2024 ()	
145	D-CRLMC/30408/2026	STATE OF ODISHA HIMADRI TANAYA DAS VS	ASHOK KUMAR BEHERA VS	// INFOCITY PS /765 /2026 ()	
146	D-CRLMP/30239/2026	STATE OF ODISHA PRAFULLA SAMANTARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
147	D-CRLMP/30241/2026	STATE OF ODISHA TAPASWINI DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/30242/2026	MARKANDA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
149	D-CRLMP/30274/2026	RAGHUNATH ROUT VS ASSISTANT DIRECTOR, E.D, BHUBANESWAR ZONE	SATYA RANJAN MULIA VS	/ /0 0 //	
150	D-CRLMP/30282/2026	MANORANJAN BEHERA VS STATE OF ODISHA	RITA SINGH VS	/ /0 0 //	
151	D-CRLMP/30298/2026	TANMAY DUTTA VS STATE OF ODISHA	TAPAN MISHRA VS	/ /0 0 //	
152	D-CRLMP/30319/2026	BANSHIDHAR SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 0 //	
153	D-CRLMP/30322/2026	SAUDAMINI SINGH VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 0 //	
154	D-CRLMP/30334/2026	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 0 //	
155	D-CRLMP/30345/2026	NIRANJAN DASH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	/ / 0 //	AOR20230000065C202600028
156	D-CRLMP/30346/2026	MAMATA MAYEE NAYAK VS STATE OF ODISHA	SURYA PRATAP DEO VS	/ /0 0 //	
157	D-CRLMP/30354/2026	PALLABI PATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	/ /0 0 //	
158	D-CRLMP/30403/2026	TITAN SAHOO VS TRINATH NAIK	SWAPNA JYOTI JENA VS	/ / 0 //	AOR20260000273C202600047
159	D-CRLREV/30320/2026	KANHU NAYAK	JYOTIRMAYA SAHOO	KOTINANDA /98 /2026	

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160	D-CRLREV/30339/2026	VS STATE OF ODISHA SHUBHAGYABATI @ SUBHAGYABATI BONITA KHOSLA	VS SEWASHIS PANDA	0 // //0	
161	D-EXP/46551/2026	VS BHASKAR KHARA @ KHORA MANDEI PATTNAIK	VS BASUDEV BARIK	0 // //	
162	D-EXP/46555/2026	VS SOVA SHARMA, I.A.S. INDRAMANI PATTNAIK	VS BASUDEV BARIK	0 // //	
163	D-JCRLA/30384/2026 JCRLA/255/2026	VS SOVA SHARMA, I.A.S. MANTU PRADHAN	VS ADV.	0 // TIKABALI /151 /2024	
164	D-LAA/46624/2026	VS STATE OF ODISHA LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000200C202600326
165	D-LAA/46629/2026	VS MARKAT PRADHAN LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000194C202600347
166	D-LAA/46631/2026	VS SURESH CHANDRA NAIK LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000200C202600327
167	D-LAA/46632/2026	VS GAJENDRA PRADHAN LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000172C202600321
168	D-LAA/46634/2026	VS BASANTA PATRA LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000194C202600348
169	D-LAA/46635/2026	VS KASTURI BHOKTA LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL PROJECT, BOUDH	VS CONJUGATE	0 // //	LOD20240000172C202600320
170	D-MACA/46552/2026	VS BABULAL GAIGOURIA NATIONAL INSURANCE CO.LTD., KORAPUT	VS PRASANTA KUMAR MAHALI	0 // //	

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171	D-MACA/46638/2026	PALARAITHU GANESH DAS NIRBANI PADHAN @ DEHERI VS REETA RANI MISHRA	DEBASISH PATNAIK VS	// // 0	
172	D-MACA/46649/2026	BHUBANA DEHURI @ DEHERI VS REETA RANI MISHRA	DEBASISH PATNAIK VS	// 0	
173	D-MACA/46660/2026	KAMALA SAHU VS PALEJA SHABIRBHAI IBRAHIMBHAI	DEBASISH SAMAL VS	// 0	
174	D-MATA/46533/2026	TAPAS KUMAR BEHERA VS ANSUPA RANI BEHERA @ RESMA BEHERA	MANOJ OJHA VS	// 0	
175	D-MATA/46597/2026	SUNITA SAHU VS UPENDRA NARAYAN SAHU	BRAHMANANDA HOTA VS	// 0	
176	D-MATA/46662/2026	ANUP KUMAR SAHOO VS SWATI SUCHARITA DAS	DAITARI PRADHAN VS	// 0	
177	D-RPFAM/46654/2026	RASHMIRANJAN ROUTRAY VS SUBHASHMITA GAJENDRA SINGH	BISWARANJAN SWAIN VS	// 0	
178	D-RPFAM/46728/2026	KAUSTAV DAS@CHANDAN VS ROJALIN SAMAL@PUJA	ANUP UDAYA SENAPATI VS	// 0	
179	D-RSA/46719/2026	NISHAMANI SAMANTARAY VS SARANGADHARA BEHERA	CHITTARANJAN DAS VS	// 0	AOR20220004051C202600034
180	D-RVWPET/46620/2026	DR. SASMITA KUMARI PADHY VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	ANURAG PATI VS	// 0	
181	D-RVWPET/46754/2026	RABINDRA KUMAR MOHANTY VS UNION OF INDIA	SUVENDU SUVASIS DASH VS	// 0	

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182	D-STREV/46658/2026	M/S. AARTI STEELS LIMITED., KATAKA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// 0 //	
183	D-TRP(C)/46618/2026	HARAPRIYA SAHOO VS SISHIR KUMAR SAHU @ SAHOO	AMLAN SHAKTI PAUL VS	// 0 //	
184	D-TRP(C)/46718/2026	SUJATA MEHER VS RAKESH KUMAR MEHER	SAHASRANSU SOURAV VS	// 0 //	AOR20220001445C202600213
185	D-TRPCRL/30402/2026	MAHESH BHORASAGAR VS STATE OF ODISHA	Subham Sharma VS	// 0 //	AOD20220003503C202600065
186	D-WA/46617/2026	ADDL CHIEF SECRETARY OF HOME DEPT VS MANOJ KUMAR PRADHAN	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600322
187	D-WA/46619/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS RAGHUNATH JENA	MANOJ KUMAR PRADHAN VS	// 0 //	LOD20240000194C202600346
188	D-WA/46622/2026	ADDITIONAL CHIEF SECRETARY OF HOME DEPT VS TIKAM RANA	AGODISHA VS	// 0 //	LOD20240000200C202600328
189	D-WP(C)/46517/2026 WP(C)/31999/2026	SANKAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
190	D-WP(C)/46518/2026	MITRABHANU SABAR VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
191	D-WP(C)/46519/2026	ADAM KHAN VS UNION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //	
192	D-WP(C)/46520/2026 WP(C)/31990/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
193	D-WP(C)/46521/2026	MOHAMMAD RASUL	KOUSIK ANANDA GURU	//	

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194	D-WP(C)/46523/2026	VS UNION OF INDIA BABITA NAYAK	VS SANJIB MOHANTY	0 // //	AOR20220001611C202600190
195	D-WP(C)/46524/2026	VS STATE OF ODISHA BHARATI PRADHAN	VS SANJIB MOHANTY	0 // //	AOR20220001611C202600191
196	D-WP(C)/46526/2026	VS STATE OF ODISHA RAJENDRA NAYAK	VS SAMIR KUMAR MISHRA	0 // //	
197	D-WP(C)/46527/2026	VS BERHAMPUR UNIVERSITY, GANJAM RAJENDRA NAYAK	VS SAMIR KUMAR MISHRA	0 // //	
198	D-WP(C)/46528/2026	VS BERHAMPUR UNIVERSITY, GANJAM RADHA MOHAN PATTNAIK	VS DEBIDUTTA MOHAPATRA	0 // //	AOD20220004576C202600117
199	D-WP(C)/46529/2026	VS CENTRAL BUREAU OF INVESTIGATION RAJENDRA KUMAR MEHER	VS SAILABALA JENA	0 // //	
200	D-WP(C)/46530/2026	VS THE BRANCH MANAGER, CANARA BANK, SAMBALPUR-II BRANCH, SAMBALPUR MATANGINI PILA	VS MANA MOHAN PATTANAIK	0 // //	
201	D-WP(C)/46531/2026	VS STATE OF ODISHA ANUPAMA DAS	VS SASWAT KUMAR DAS	0 // //	
202	D-WP(C)/46532/2026	VS UNION OF INDIA M/S.MAHABIR TRANSPORT, JAJPUR	VS ASISH MISHRA	0 // //	
203	D-WP(C)/46534/2026	VS STATE BANK OF INDIA, BHUBANESWAR TAPAN KUMAR MAJHI	VS HAREKRUSHNA DASH	0 // //	AOD20240000001C202600090
204	D-WP(C)/46536/2026	VS STATE OF ODISHA AMARESH NAYAK	VS HAREKRUSHNA DASH	0 // //	AOD20240000001C202600089
		VS	VS	0	

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205	D-WP(C)/46537/2026	BANK OF INDIA, SIRIGIDA, KENDUJHAR GYANA RANJAN BADA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// // 0 //	AOD20240000001C202600088
206	D-WP(C)/46540/2026	PABITRA MOHAN BACHHA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
207	D-WP(C)/46542/2026	RAGHUNATH JENA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
208	D-WP(C)/46543/2026	SUPRIYA PRIYADARSHINI PRUSTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600306
209	D-WP(C)/46544/2026 WP(C)/32107/2026	PITAMBAR RAYBABU VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //	
210	D-WP(C)/46545/2026	RANJUKTA BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600309
211	D-WP(C)/46546/2026	ANTARYAMI ARUK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600308
212	D-WP(C)/46547/2026	SANATAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600310
213	D-WP(C)/46548/2026	PRAMOD KUMAR CHHATAR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600311
214	D-WP(C)/46549/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600121
215	D-WP(C)/46550/2026	M/S.ARYANS INFRASTRUCTURE PVT.LTD.,107, BHUBANESHWAR VS STATE OF ODISHA	RANJESH SAHOO VS	// 0 //	

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216	D-WP(C)/46553/2026	DHANANJAY PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
217	D-WP(C)/46554/2026 WP(C)/32100/2026	SHYAMALI NANDY VS UNION OF INDIA	MONOMOY BASU VS	// 0 //	
218	D-WP(C)/46556/2026	ADIT KUMAR BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
219	D-WP(C)/46557/2026	SIBA PRASAD MALIK @ MALLICK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //	
220	D-WP(C)/46558/2026	K.BHIMA LINGESWAR ACHARY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
221	D-WP(C)/46559/2026	SIVA SANKAR TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
222	D-WP(C)/46560/2026	KARTIKESWAR PATTANAIK VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
223	D-WP(C)/46561/2026	LOKANATH BACHHA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
224	D-WP(C)/46563/2026	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
225	D-WP(C)/46565/2026	DR.GAYATRI SANDHIBIGRAHA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //	
226	D-WP(C)/46567/2026	AYASHKANTA NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
227	D-WP(C)/46568/2026	ANUP KUMAR MOHANTY	MADHAB LAL AGARWAL	//	

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		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
228	D-WP(C)/46569/2026	SANTOSH KUMAR JENA	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/46570/2026	BISWAJIT COLLEGE OF MEDICAL SCIENCES, KHURDA	DAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46571/2026	KAMADEV BARIK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
231	D-WP(C)/46572/2026	SURA @ SURYA PRATAP NAYAK	BIJAYA KUMAR ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46573/2026	ANTARYAMI MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/46574/2026	NAROTTAM DANDSENA	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/46576/2026	PURNANANDA BHOI	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/46577/2026	ABHIMANYU PANIGRAHI	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46578/2026	BALAKRUSHNA BISHI	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46579/2026	PARIKHITA BISHOYI	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/46580/2026	SHANTI PUJAN DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/46581/2026	STATE OF ODISHA KAILASH CHANDRA SEND VS	BANSHIDHAR SATAPATHY VS	// // 0	
240	D-WP(C)/46582/2026	STATE OF ODISHA M/S.SATYABAN LORI TRANSPORT, BHUBANESWARITISHREE TRIPATHY VS	VS	// // 0	
241	D-WP(C)/46583/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK UMAKANTA PANDA VS	BANSHIDHAR SATAPATHY VS	// // 0	
242	D-WP(C)/46584/2026	STATE OF ODISHA M/S.NARAHARI DAS, JAGATSINGHPUR VS	ITISHREE TRIPATHY VS	// // 0	
243	D-WP(C)/46586/2026	UNION OF INDIA M/S.NARAHARI DAS, JAGATSINGHPUR VS	ITISHREE TRIPATHY VS	// // 0	
244	D-WP(C)/46592/2026	UNION OF INDIA ASHOK KUMAR SATAPATHY VS	ARUN KUMAR ROUT VS	// // 0	AOR20220002173C202600003
245	D-WP(C)/46593/2026	STATE OF ODISHA M/S SREE METALIKS LTD VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202600031
246	D-WP(C)/46594/2026	ODISHA SALES TAX TRIBUNAL , CUTTACK PIYUSH RANJAN PANDA VS	JAGAMOHAN PATTANAIK VS	// // 0	AOR20220001586C202600065
247	D-WP(C)/46595/2026	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES QUEEN KUMARI DAS VS	AVIJIT PATNAIK VS	// // 0	AOD20240000363C202600046
248	D-WP(C)/46596/2026	BERHAMPUR UNIVERSITY DEBASMITA SAHOO VS	SHIBANI SAMARPITA OJHA VS	// // 0	
249	D-WP(C)/46598/2026	STATE OF ODISHA BISWAJIT SAMAL VS	SHIBANI SAMARPITA OJHA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/46599/2026	RAJENDRA GAUDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
251	D-WP(C)/46600/2026	BASANTA KUMAR BACHHA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
252	D-WP(C)/46601/2026	SUDHIR KUMAR RAY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
253	D-WP(C)/46602/2026	BADRI NARAYAN DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
254	D-WP(C)/46603/2026	SUMATI DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
255	D-WP(C)/46604/2026	CHINMAYA PARIJA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
256	D-WP(C)/46605/2026	DILLIP KUMAR BAG VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
257	D-WP(C)/46606/2026	MADHUSUDAN SWAIN VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
258	D-WP(C)/46607/2026	SUKANTA KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
259	D-WP(C)/46608/2026	DILLIP KUMAR SETHY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
260	D-WP(C)/46609/2026	SANGHAMITRA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
261	D-WP(C)/46610/2026	ABINASH RATH	SHIBANI SAMARPITA OJHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/46611/2026	TOSHABANTA ACHARYA	RITA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/46613/2026	RAJESH KUMAR JANI	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/46615/2026	N.DHANURDHAR PATRO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/46621/2026	SMITARANI SAMANTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/46623/2026	ASHIS KUMAR PATRA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/46625/2026	RABINDRA KUMAR PATTANAYAK	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/46626/2026	N.RAMA PRAVA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/46627/2026	DUKHISHYAM BEHERA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/46628/2026	SUSHIL KUMAR MEHER	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/46630/2026	SAROJ KUMAR ROUT	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/46633/2026	KUNI RAY	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/46636/2026	STATE OF ODISHA LOKANATH PATTANAYAK VS	AKSHAYA KUMAR DORA VS	// // 0	
274	D-WP(C)/46637/2026	STATE OF ODISHA RATIRANJAN PANIGRAHI VS	SHIBANI SAMARPITA OJHA VS	// // 0	
275	D-WP(C)/46639/2026	STATE OF ODISHA RABINDRA KUMAR NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
276	D-WP(C)/46640/2026 WP(C)/32093/2026	STATE OF ODISHA ANUP KUMAR JOSHI VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202600143
277	D-WP(C)/46646/2026	THE COLLECTOR-CUM-PRESIDENT KOSHAL KALAMANDAL, BALANGIR BALKRISHNA BHOI @ BALAKRUSHNA BHOI VS	TARUN KANTA PATNAIK VS	// // 0	
278	D-WP(C)/46652/2026	PANCHANAN PRADHAN PREMA NAYAK VS	KSHIROD KUMAR ROUT VS	// // 0	
279	D-WP(C)/46655/2026	STATE OF ODISHA JAYASHREE DASH VS	SISIR DAS VS	// // 0	
280	D-WP(C)/46657/2026	STATE OF ODISHA KALI TIRTHA PUJA COMMITTEE, KEONJHAR VS	SISIR DAS VS	// // 0	
281	D-WP(C)/46659/2026	STATE OF ODISHA NILIMANILAY NAYAK VS	SHIBANI SAMARPITA OJHA VS	// // 0	
282	D-WP(C)/46661/2026	STATE OF ODISHA SUJIT KUMAR MALLIK VS	SHIBANI SAMARPITA OJHA VS	// // 0	
283	D-WP(C)/46663/2026	STATE OF ODISHA SAMBRAJ HEMBRAM VS	SHIBANI SAMARPITA OJHA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/46664/2026	SATYAJIT SAHU VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
285	D-WP(C)/46665/2026	MURALI DHAR BADHIA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
286	D-WP(C)/46666/2026	RITANI MANDAL VS STATE OF ODISHA	AKASH BHUYAN VS	// 0 //	
287	D-WP(C)/46667/2026	GANGADHAR ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
288	D-WP(C)/46668/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
289	D-WP(C)/46669/2026	PUJARINI PARIDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
290	D-WP(C)/46670/2026	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
291	D-WP(C)/46671/2026	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
292	D-WP(C)/46672/2026	GAGAN KUSUM VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
293	D-WP(C)/46673/2026	DILIP KARMAKAR VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //	
294	D-WP(C)/46674/2026	SANKAR DAYAL MURMU VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
295	D-WP(C)/46675/2026	M/S. LASER POWER AND INFRA LTD., KOLKATA	SATYA SMRUTI MOHANTY	//	

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		VS	VS	0	
		ODISHA POWER TRANSMISSION CORPORATION LTD., KHORDA		//	
296	D-WP(C)/46676/2026	PADMALLOCHAN JENA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/46677/2026	RENUBALA MOHANTY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/46679/2026	RAJAT KUMAR TANTY	PRASANNA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/46680/2026	SANTOSH KUMAR SAHOO	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/46681/2026	AJAY KUMAR SWAIN	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/46682/2026	TALABATULA ARUNA	SANJIB MOHANTY	//	AOR20220001611C202600192
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/46683/2026	BHAGABAN PRADHAN	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/46684/2026	MANASH KHANDAPANI	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/46685/2026	KARPURA HANTAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/46687/2026	SANATAN DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/46688/2026	DR.SADANANDA NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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307	D-WP(C)/46689/2026	STATE OF ODISHA BHANJA KISHORE ROUT VS	RASHMIKANTA MAHALIK VS	// // 0	
308	D-WP(C)/46690/2026	TATA CAPITAL HOUSING FINANCE LTD.,BHUBANESWAR RAGHUNATH PALEI VS	CHITTA RANJAN PATTNAIK VS	// // 0	
309	D-WP(C)/46691/2026	STATE OF ODISHA BANDITA PAL VS	SUVASHISH PATTANAIK VS	// // 0	
310	D-WP(C)/46692/2026	STATE OF ODISHA HAIMA SUNANI VS	MANOJ KUMAR MOHANTY VS	// // 0	
311	D-WP(C)/46693/2026	STATE OF ODISHA BIRANCHI NARAYAN PRADHAN VS	CHANDRAKANTA NAYAK VS	// // 0	
312	D-WP(C)/46694/2026	INDIAN OIL CORP. LTD., BHUBANESWAR SAMIR TAMUDIA @ SAMIR KUMAR TAMUDIA VS	BISWAJIT NAYAK VS	// // 0	
313	D-WP(C)/46695/2026	SABITA TAMUDIA PHULA BASKEY VS	MANOJ KUMAR MOHANTY VS	// // 0	
314	D-WP(C)/46696/2026	STATE OF ODISHA M/S.SHREE JAGANNATH ENGINEERING CO.,KENDUJHAR VS	MANORANJAN MISHRA VS	// // 0	
315	D-WP(C)/46698/2026	ASSISTANT COMMISSIONER CENTRAL GST AND CUSTOMS, KEONJHAR PRASANNA KUMAR TANDI VS	MANOJ KUMAR MOHANTY VS	// // 0	
316	D-WP(C)/46699/2026	STATE OF ODISHA KABI RANJAN NAYAK VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600122
317	D-WP(C)/46700/2026	SARITA BHAL MOTHER TERESA COLLEGE OF NURSING, KALAHANIBIDI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/46702/2026	SANTOSH KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600229
319	D-WP(C)/46703/2026	PRAVANJAN DHAL VS UNION OF INDIA	AMBIKA PRASAD MISHRA VS	// 0 //	AOD20250001069C202600029
320	D-WP(C)/46704/2026	KISHOR KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202600155
321	D-WP(C)/46705/2026	M/S JANAKI ENTERPRISES VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600196
322	D-WP(C)/46706/2026	KAIN KUMAR PRADHAN VS REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, BERHAMPUR	SWAGATIKA KANHAR VS	// 0 //	AOR20260000044C202600003
323	D-WP(C)/46707/2026	MOHAN BEHERA VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/46708/2026	BIBHU PRASAD PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600158
325	D-WP(C)/46709/2026	BABULAL SAHU VS STATE OF ODISHA	Dilip Kumar Sahu VS	// 0 //	AOR20220001727C202600105
326	D-WP(C)/46710/2026	ROHITA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600160
327	D-WP(C)/46711/2026	CHAITANYA SUBUDHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600159
328	D-WP(C)/46712/2026	SAYAD SADIK HOSSAN VS State Of Odisha	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600230
329	D-WP(C)/46713/2026	BISWANATH SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202600161

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/46714/2026	SUCHITRA MOHAN MAJHI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600162
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/46715/2026	THE URBAN COOPERATIVE BANK LTD., CUTTACK	JAJATI KISHORE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/46720/2026	GOLAM RASAN KHAN @ RASAN KHAN	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/46721/2026	MALABIKA GIRI	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/46722/2026	PRAGATI INSTITUTE OF MEDICAL EDUCATION, KAIMANOLI	MANMOHAN KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/46723/2026	PRAVARANI SARA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/46725/2026	SANDIPTA KUMAR NAYAK	HEMANTA KUMAR RATSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/46726/2026	PRATAP KUMAR ROUT	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/46727/2026	SANTOSH BIHARI	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		CT AND GST OFFICER, DHENKANAL		//	
339	D-WP(C)/46729/2026	SANJUKTA DASH	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/46730/2026	HIW WORKERS UNION, SAMBALPUR	SANJIBANI MISHRA	//	
		VS	VS	0	

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341	D-WP(C)/46731/2026	STATE OF ODISHA M/S.SAHU KIRANA VS	ITISHREE TRIPATHY VS	// // 0	
342	D-WP(C)/46733/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK SUCHARITA SATPATHY VS	SOURAV SUMAN BHUYAN VS	// // 0	
343	D-WP(C)/46734/2026	STATE OF ODISHA M/S.PRAKASH FILMS, JHARSUGUDA VS	BHABANI PRASAD MOHANTY VS	// // 0	
344	D-WP(C)/46735/2026	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUDERGARH M/S.HYDRAULIES AND PRIME MOVERS INDUSTRIES, BHUBANESWAR VS	CHITABANESWAR VS	// // 0	
345	D-WP(C)/46736/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK SONALI MOHAPATRA @ DASH VS	SOURAV SUMAN BHUYAN VS	// // 0	
346	D-WP(C)/46739/2026	STATE OF ODISHA ABU BAKAR KHAN VS	DIBYAJYOTI NAYAK VS	// // 0	
347	D-WP(C)/46740/2026	STATE OF ODISHA PRIYARANJAN GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0	
348	D-WP(C)/46741/2026	STATE OF ODISHA SURJYAKANTI LENKA VS	LINGARAJ SARANGI VS	// // 0	
349	D-WP(C)/46742/2026	STATE OF ODISHA TAPASWINI SAMANTARAY VS	PRAVASH CHANDRA JENA VS	// // 0	
350	D-WP(C)/46743/2026	THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE PRASANNA KUMAR ROUT VS	LALIT KUMAR MAHARANA VS	// // 0	
351	D-WP(C)/46747/2026	STATE OF ODISHA M/S.E-1SECURITY SERVICES PVT LTD.,BHUBANESWAR VS	PRASANTA KUMAR DAS VS	// // 0	
		AUTHORITY UNDER THE MINIMUM WAGES ACT, 1948 CUM REGIONAL LABOUR COMMISSIONER(CENTRAL) BHUBANESWAR			

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352	D-WP(C)/46749/2026	KUNA PUJARI VS COLLECTOR, KORAPUT	SAROJ KUMAR DASH VS	// 0 //	
353	D-WP(C)/46750/2026	KEDARNATH ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
354	D-WP(C)/46751/2026	UPENDRA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
355	D-WP(C)/46752/2026	SANJIB KUMAR PANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	// 0 //	
356	D-WP(C)/46753/2026	DEBAKALYAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
357	D-WP(C)/46755/2026	MANAGING COMMITTEE OF GULNAGAR GIRLS HIGH SCHOOL, MANISAPAHARA VS STATE OF ODISHA	KUNDOO, MANISAPAHARA VS	// 0 //	
358	D-WP(C)/46756/2026	NANDA KISHORE PAL VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
359	D-WP(C)/46757/2026	PRASHANT KUMAR SETHI VS STATE BANK OF INDIA, MAHARASHTRA	SWADHIN KESARI SINGH VS	// 0 //	
360	D-ABLAPL/30228/2026	TALLEN LIMA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	//0 0 //	
361	D-ABLAPL/30232/2026	SAHEB PARIDA @ SAHIB PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /242 /2024 0 //	
362	D-ABLAPL/30237/2026	BIRAJA DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /211 /2026 0 //	
363	D-ABLAPL/30238/2026	BASANTA KUMAR PARIJA	BYOMAKESH TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30240/2026	PRABHUDUTTA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30243/2026	SRIDHAR SAHOO	SUBODH KUMAR MOHANTY	DASPALLA /270 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30244/2026	RANJAN KUMAR NAYAK	PUSPAMITRA MOHAPATRA	KHUNTUNI /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30246/2026	MD. SEIKH NAFISH @ NAFIS	AJIT KUMAR RAUT	BELPAHAR /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/30254/2026	PRAKASH KUMAR MALLICK	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30256/2026	D.DIPTI RANJAN@CHAMBA	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /631 /2026	AOR20220001736C202600245
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30257/2026	NILAMANI@NIRANJAN SAHOO	MAMATA NAYAK	ITAMATI /300 /2026	AOR20240000874C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30258/2026	DINABANDHU PANDA	RAGHUNATH DAS MOHAPATRA	RANPUR /310 /2026	AOD20260000004C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30259/2026	BABUA@BISWAJIT DHAL	SAUBHAGYA KETAN NAYAK	NIHALPRASAD /210 /2026	AOR20220001207C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30260/2026	SIBA@ACHYUTA NANDA DHAL	SAUBHAGYA KETAN NAYAK	NIHALPRASAD /211 /2026	AOR20220001207C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30263/2026	SUMITRA BHAGAT	MANAS KUMAR CHAND	SAMBALPUR VIGILANCE /14 /2023	
		VS	VS	()	

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375	D-ABLAPL/30266/2026	STATE OF ODISHA(VIG.) SHIVAM SENAPATI @ SIBAM SENAPATI VS	ARIJEET MISHRA VS	// AUL /227 /2024 ()	
376	D-ABLAPL/30267/2026	STATE OF ODISHA MUNA @ CHANDRAKANTA PRADHAN VS	RAKESH BEHERA VS	// INDUASTRIAL,NISA /227 /2026 ()	
377	D-ABLAPL/30271/2026	STATE OF ODISHA KALPATURU @ KALPATARU DHIR @ TUKUNA VS	ASIT KUMAR JENA VS	// JAJPUR ROAD /352 /2026 ()	
378	D-ABLAPL/30275/2026	STATE OF ODISHA SYED YASHIR NAWAZ VS	SIDDHANT MOHANTY VS	// BHARATPUR PS /812 /2026 ()	
379	D-ABLAPL/30277/2026	STATE OF ODISHA DIBESH KUMAR BEHERA @ DIBESH BEHERA VS	BHARATI DASH VS	// / /0 ()	
380	D-ABLAPL/30278/2026	STATE OF ODISHA DEBADATTA PARIDA VS	SAPAN KUMAR LENKA VS	// GONDIA /418 /2026 ()	
381	D-ABLAPL/30279/2026	STATE OF ODISHA SADANANDA SETHI VS	SATYABRATA DASH VS	// PATTAMUNDAI MODEL /363 /2026 ()	
382	D-ABLAPL/30280/2026	STATE OF ODISHA DIPAK SETHI @ DIPAK SETHY VS	SIDHANT MOHAN PATTNAIK VS	// PATTAMUNDAI MODEL /362 /2026 ()	
383	D-ABLAPL/30287/2026	STATE OF ODISHA RAJIB BEHERA VS	BISWARANJAN DALAI VS	// / / ()	AOR20220003722C202600184
384	D-ABLAPL/30288/2026	STATE OF ODISHA SURESH KUMAR NAYAK VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /79 /2019 ()	AOR20220001736C202600246
385	D-ABLAPL/30294/2026	STATE OF ODISHA SURENDRA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// NEMALO /210 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/30295/2026	PURI BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BODEN /176 /2026 () //	
387	D-ABLAPL/30296/2026	NAROTTAM CHANDAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /335 /2025 () //	
388	D-ABLAPL/30297/2026	SUJIT KUMAR SINGH VS STATE OF ODISHA	RANJU MISRA VS	/ /0 () //	
389	D-ABLAPL/30302/2026	UMA CHARAN GOUDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
390	D-ABLAPL/30308/2026	RANJITA BADAMUNDI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	MOHANA /151 /2026 () //	AOR20220004593C202600045
391	D-ABLAPL/30309/2026	SAGAR ROY@RAJ VS STATE OF ODISHA	BISWANATH BEHERA VS	BARBIL /49 /2025 () //	AOR20220003680C202600014
392	D-ABLAPL/30311/2026	SATISH CHINTAPATRA VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	MUDULIPODA /134 /2026 () //	
393	D-ABLAPL/30315/2026	SK.RAZAUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /584 /2026 () //	
394	D-ABLAPL/30323/2026	DILLIP KUMAR VS STATE OF ODISHA	SASMITA NANDA VS	BARBIL /377 /2026 () //	
395	D-ABLAPL/30324/2026	BAPINA SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARINE PS AT PARADIP /65 /2026 () //	
396	D-ABLAPL/30326/2026	SOUMYARANJAN @ SITU DHIBAR @ PENTHEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /225 /2025 () //	
397	D-ABLAPL/30328/2026	GOBINDA SETHY	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/30329/2026	AKBAR KHAN	AKSHAYA KUMAR SAHOO	KHARIAR /28 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/30331/2026	AJIM KHAN @ KALIM @ KALIM AJAM KHAN	SURYAKANTA DWIBEDI	DHENKANAL SADAR /580 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/30333/2026	KARUNAKAR ROUT	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/30336/2026	NIKUNJA BIHARI MALLICK @ MALIK	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/30340/2026	KAILASH CHANDRA NAYAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/30348/2026	SUNIL BARALA	SANJIB KUMAR BHANJADEO	BANAPUR P.S. /357 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/30351/2026	RAJU MALLIK	PRIYA RANJAN SINGH	DHENKANAL SADAR /781 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/30355/2026	JAGANNATH NAYAK	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/30356/2026	JADUMANI DASH	PRAVASH CHANDRA JENA	ANANTPUR /262 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/30358/2026	RAKESH KUMAR NAHAK @ RAKESH NAHAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /532 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/30359/2026	BISHAL BISWAS	PRATAP KESHARI DEO	MALGODOWN /65 /2025	
		VS	VS	()	

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409	D-ABLAPL/30362/2026	STATE OF ODISHA PIKUN MISHRA VS	DOLAGOBINDA MOHAPATRA VS	// TIRTOL /366 /2026 ()	AOR20230000065C202600027
410	D-ABLAPL/30366/2026	STATE OF ODISHA RITESH JENA VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()	
411	D-ABLAPL/30367/2026	STATE OF ODISHA SUDHAKAR PANIGRAHI VS	PRAVASH CHANDRA JENA VS	// ANANTPUR /262 /2026 ()	
412	D-ABLAPL/30368/2026	STATE OF ODISHA LAXMIDHAR @ LAXMIDHARA PRADHAN VS	KHAGESWAR BEHERA VS	// / /0 ()	
413	D-ABLAPL/30369/2026	STATE OF ODISHA SUDARSON MALIK VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /193 /2026 ()	
414	D-ABLAPL/30370/2026	STATE OF ODISHA NANDA KISHORE MOHANTY VS	P RAMAKRISHNA PATRO VS	// Bamapada (Industrial Area) /315 /2026 ()	
415	D-ABLAPL/30372/2026	STATE OF ODISHA PUJASMITA MOHANTY VS	P RAMAKRISHNA PATRO VS	// Bamapada (Industrial Area) /315 /2026 ()	
416	D-ABLAPL/30377/2026	STATE OF ODISHA MD. PARWEZ RASOOL VS	RAMESH CHANDRA MAHARANA VS	// LALBAG /68 /2026 ()	
417	D-ABLAPL/30382/2026	STATE OF ODISHA SUBHASIS NAYAK VS	SIMRAN MAITY VS	// BADAMBADI /300 /2026 ()	
418	D-ABLAPL/30385/2026	STATE OF ODISHA RAMA MISHRA VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /288 /2026 ()	
419	D-ABLAPL/30386/2026	STATE OF ODISHA PANDURANG GOVIND TODKAR VS UNION OF INDIA(CBI)	SATYA PRAKASH SATAPATHY VS	// / /0 () //	

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420	D-ABLAPL/30394/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /152 /2026 () //	AOR20220001390C202600041
421	D-ABLAPL/30396/2026	SONALI SUBHADARSHINEE VS STATE OF ODISHA	AJAYA NAYAK VS	// () //	AOR20240000004C202600071
422	D-ABLAPL/30398/2026	NARESH PRUSTY@NARESH KUMAR PRUSTY VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /136 /2026 () //	AOD20220004020C202600055
423	D-ABLAPL/30399/2026	GOURANGA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /350 /2026 () //	AOR20220001311C202600137
424	D-ABLAPL/30404/2026	NARAHARI SAHU @ SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /482 /2026 () //	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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